

NATIONAL COMPANY LAW TRIBUNAL
COURT-V, MUMBAI BENCH

109. IA/1691/2024 IN C.P. (IB)/3126(MB)2019

IN THE MATTER OF

Positive Rays Events Private Limited

Vs

Sheltrex Karjat Private Limited

Section 9 of the Insolvency & Bankruptcy Code, 2016

Order Delivered on 15.04.2024

CORAM:

MS. REETA KOHLI
MEMBER (J)

MS. MADHU SINHA
MEMBER (T)

Appearance through VC/Physical/Hybrid Mode:

For the Applicant: Adv H G Khambete (VC)

For the Respondent:

ORDER

Adjourned to **02.05.2024**.

Sd/-
MADHU SINHA
Member (Technical)
Shubham

Sd/-
REETA KOHLI
Member (Judicial)

NATIONAL COMPANY LAW TRIBUNAL
COURT-V, MUMBAI BENCH

217. IA 1716/2023 IA/3894/2023 IA/4221/2023 IA/4304/2023 IA/4483/2023
IA/4479/2023 IA/5709/2023 IA/942/2024 IN C.P. (IB)/3126(MB)2019

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Order Delivered on 15.04.2024

CORAM:

MS. REETA KOHLI
MEMBER (J)

MS. MADHU SINHA
MEMBER (T)

Appearance through VC/Physical/Hybrid Mode:

For the Applicant in I.A. 5709/2023:	Adv. Ashish Mehta (PH)
For the Applicant in I.A. 1716/2023:	Adv. Praful Karande (PH)
For the Respondent No. 3 in I.A. 5709/2023:	Mr. Akash Agarwal (PH)
For the present Resolution Professional:	Mr. Maulik Chokshi (VC)
For the Applicant in IA/4221/2023:	Adv. Jyoti Vishwakarma (VC)
For the Applicant in IA/3894/2023:	Anil D'Souza (VC)

ORDER

I.A. 5709/2023

Mr. Akash Agarwal appearing for the Respondent No. 3 prays for time to file the reply. Allowed as prayed for. Let the reply be filed before the next date by serving an advance copy to the Counsel opposite.

Mr. Maulik Chokshi appearing for the present Resolution Professional prays for time to file the reply. Allowed as prayed for. Let the reply be filed before the next

date by serving an advance copy to the Counsel opposite. Adjourned to
02.05.2024.

I.A. 1716/2023

Mr. Maulik Chokshi appearing for the present Resolution Professional prays for time to file the reply. Allowed as prayed for. Let the reply be filed before the next date by serving an advance copy to the Counsel opposite. Adjourned to
02.05.2024.

IA/942/2024

List on **02.05.2024.**

List the remaining I.A.s on **13.05.2024.**

Sd/-
MADHU SINHA
Member (Technical)
Shubham

Sd/-
REETA KOHLI
Member (Judicial)